

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

A memo has been filed at A.O.A. may kindly be seen Counter not filed.

1/2
21/2

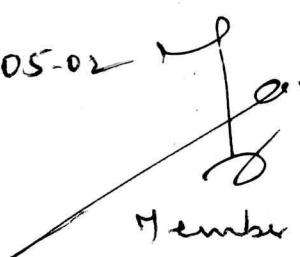
Bench

True copies of order dt. 22.5.02 may be handed over to counsels for both sides.

⑧^{14/5/02}
for

11. 15.04.02

At request four weeks more time is allowed to file Counter-adjourned to 22-05-02


Member (J)

12. 22.5.2002

None appears for the Applicant when called. It is submitted by Shri U.B.Mehapatra, A.S.C. that the applicant has made a limited prayer to empanel his name in the 2nd upgradation list w.e.f. 1.10.2000 and that such a relief having been granted to the Applicant already, this O.A. has become infructuous.

On the face of the submission made by Shri Mehapatra, this O.A. is disposed of for having become infructuous. No costs.


MEMBER (JUDICIAL)